

Dated: 28.5.90.

(3)

Applicant not present.
Respondents by Shri J.G. Sawant.

Shri Sawant states that
M.P. No. 134/90 for condonation
of delay has been filed but
no copy has been served.

One month's time granted for
furnishing a copy of the M.P.

Adjourned to 26-6-90.

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MC

(M.Y. Priolkar) (D. Surya Rao)
M(A) M(J)

Dated: 26.6.90

1. Applicant by Shri D.V.
Gangal. Shri J.G. Sawant
for the respondents.

2. It is seen that the O.A.
has been admitted subject to
orders on the application for
condonation of delay, the question
of condonation of delay will be
considered at the time of final hearing.
Let the respondents file their reply
to the original application. It is
open to the respondents to file reply
to the petition for condonation of
delay as well. These have to be done
within a period of four weeks. List
the case before Dy. Registrar for
completion of pleadings on 26.7.90

P.S. Chaudhuri

(P.S. Chaudhuri)
M(A)

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(G. Sreedharan Nair)
V.C.